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C.A.No. 7200 OF 2002
ITEM No.205

Court No. 1

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7200/2002

BHARTI TELENET LTD.

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

(With appln. for stay and permission to place addl. documents on record and office report)
(For final disposal)

With

C.A.No.1816/2003 (with office report) (For final disposal)

Date : 26/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Appellant (s)Ms. Vanita Bhargava, Adv.
Ms. Bina Gupta,Adv.

For Respondent (s)Mr. Nitesh Rana, Adv.
Mr. Navin Chawla,Adv.

Mr. Kirit Raval, S.G.

Mr. Maninder Singh,Adv.

Ms.Prathiba M Singh, Adv.

Mr. Angad Mirdha, Adv.

Mr. Ankur Talwar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

(CHARANJEET KAUR)(OM PRAKASH)

COURT MASTER

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